

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5459
ANSWERED ON:28.04.2000
LOAN RECOVERY BY FINANCIAL INSTITUTIONS
A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL

Will the Minister of FINANCE be pleased to state:

- (a) whether the Financial Institutions such as IDBI and ICICI have initiated loan recovery proceedings from the various companies;
- (b) if so, the details thereof;
- (c) the total amount of IDBI and ICICI outstanding against the companies;
- (d) whether several companies have claimed that due to delayed disbursement of funds by the financial institutions the implementation of their projects have been delayed which causes them defaulters in repayment; and
- (e) if so, the reaction of the financial institutions thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR) :

- (a) to (e) The information is being collected and will be laid on the Table of the House to the extent available.